GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.488 TO BE ANSWERED ON 27th APRIL, 2016

EXPIRED TELECOM LICENCES

488. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government has taken *suo-motu* cognizance of the difficulties faced by consumers in case the telecom licences of operators are expired/terminated;

(b) if so, the details thereof;

(c) whether some operators whose licences have been expired/terminated have not been allowed porting facilities to their customers; and

(d) if so, the details thereof and the action taken against such operators?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d) The information is being collected and shall be laid on the table of the House.
